

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 02nd day of August 2023 at 10.30 a.m
(PHYSICAL MODE)

In the Court of Hon'ble Mr. Justice M Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla,
Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 30/2023 IA No. 107, 108, 109, 110 & 111/2023	Mahmod Alam Khan, M/s. Golconda Textiles Pvt. Ltd. Vs Ahmed Alam Khan & Anr. WITH	Mr. Vivek Menon	Mr. Subhang P Nair For Caveator
2	Comp App (AT) (CH) (Ins) No. 38/2023 IA No. 133, 134, 135, 136 & 137/2023	Mustafa Alam Khan, M/s. Golconda Textiles Pvt. Ltd. Vs Ahmed Alam Khan & Anr.	Mr. Vivek Menon	Mr. Subhang P Nair For Caveator
3	Comp App (AT) (CH) (Ins) No. 176/2022	Employees Provident Fund Organization Vs S. Prabhu, Liquidator, M/s. Abra Motors Private Limited	Mr. MS Vishwanathan	Ms. Akshita D
4	Comp App (AT) (CH) (Ins) No. 187/2023 IA No. 602/2023	Kasha Sai. E Suspended director, M/s Mallur Siddeswara Spinning Mills Pvt. Ltd Vs M/s. Yarn Udyog	Ms. Anusha Peri	
5	Comp App (AT) (CH) (Ins) No. 326/2021 For Stay IA No. 676/2021	V Venkata Sivakumar Vs Jayaram Chowdhary & 2 Ors	Mr. J Manivannan	Mr. K Ravindranath- R1
6	Comp App (AT) (CH) (Ins) No. 346/2021 For Exemption IA No.717 & 718/2021	Assistant Commissioner of Central Tax Vs Sreenivasa Rao Ravinuthala & Anr.	Mr. P Rajkumar Jhabakh	Mr. Shabbeer Ahmed- R1
7	Comp App AT) (CH) (Ins) No. 437/2022 For Urgent Hearing IA No. 1108/2022	Atlanti Spinning and Weaving Mills Limited Vs	Mr. VV Sivakumar	Mr. Ankur Goel

		Dolly Investment Company Private Limited		
8	Comp App (AT) (CH) (Ins) No. 280/2021	M/s Winled (HK) Cables & Wire Products Co. Ltd. Vs M/s Velankani Electronics Pvt. Ltd	M/s TM Naidu & Co Ms. S.S. Jayanthi	Mr. M Ajay Kumar

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No. 225/2023 For Condone Delay IA No. 732/2023 For Stay IA No. 736/2023 For Exemption IA No. 734 & 735/2023 For Additional Docs. IA No. 733/2023	Mahal Hotel Pvt. Ltd. Vs Dr. Govindarajula Venkata Narasimha Rao, RP of Viceroy Hotels Ltd.	Mr. Sandeep Bajaj	
10	Comp App (AT) (CH) (Ins) No. 226/2023 For Condone Delay IA No. 800/2023	The Recovery Officer, Employees Provident Fund Organization Vs Shri Nagananthana Mills Limited & Anr.	Mr. Palanimuthu	
11	Comp App (AT) (CH) (Ins) No. 227/2023 For Condone Delay IA No. 737/2023 For Exemption IA No. 738/2023	Power Mech Projects Ltd. Vs Radhakrishnan Dharmarajan	Mr. Rohit Sharma, PCS	

For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	TA (AT) No. 26/2022 (CA (AT) (Ins) No. 533/2018)	K.Raghu Ram Krishna Raju Vs Gandhar Oil Refinery Ltd.	Mr. Yogesh Kumar Jagia	Ms. Arunima Singh
13	TA (AT) No. 88/2022 (CA (AT) (Ins) No. 201/2020)	Mangalam Timber Products Limited Vs	Mr. Soumya Dutta	Mr. B Dhanaraj

		Shree Distributers Pvt. Ltd.		
14	TA (AT) No. 65/2022 (CA (AT) (Ins) No. 977/2019)	Wipro Limited Vs Navayuga Infotech Pvt. Ltd.	Mr. Gaurav Bahl	Mr. Yelamanchili Shiva Santosh Kumar
15	TA (AT) No. 233/2021 CA (AT) (Ins) No. 404/2020	M.Perumal & Ors Vs M/s P Dot G Constructions Pvt Ltd & Anr	Mr. Pallav Mongia	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	TA No. 218/2021 (Comp App (AT) (Ins) No. 978/2020)	K. Sailendra & 6 Ors Vs Aayusiddhi Life Sciences Pvt Ltd & 5 Ors	Mr. Srinivasaraju Chitrapu	Ms. K. Sandhya Rani R1 Mr. S Chidambaram, PCS, R3 & R4 Mr. Arpit Shukla R5 & R6

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) No. 02/2022 For Condone Delay IA No.10/2022 For Stay IA No. 11/2022	Shibu John & 3 Ors Vs Transmarine Services India P Ltd & 4 Ors	M/s Surana & Surana	Ms. Elambharathi-R4 & R5 Mr. NP Vijayakumar- R2
18	Comp App (AT) (CH) (Ins) No. 363/2022	Renuka Devi Ranagswamy Resolution Professional of M/s. Regen Infrastructure and Service Pvt Ltd. Vs M/s. Regen O & M Services Ltd.	Mr. TK Bhaskar	Ms. J Parimalam-R2, R3
19	Comp App (AT) (CH) (Ins) No.99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt Ltd.	Mr. JR Jayant	Mr. M Maharshi Viswaraj
20	Comp App (AT) (CH) (Ins) No.134/2022 For Stay	Venkat Rao Marpina Vs	Mr. Roshan Atiq M	Dr. Uma Shankar Gollapudi- R1

	IA No. 319/2022	Vemuri Ravi Kumar & Anr		
21	Comp App (AT) (CH) (Ins) No. 164/2023 For Condone Delay IA No. 536/2023 For Stay IA No. 537/2023 To Dispense with IA No. 538/2023 Leave to file IA No. 535/2023	A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra- R1 Mr. Anirudh Krishnan- R2 Mr. Ashwin Shanbhag- R4

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	Comp App (AT) (CH) (Ins) No.159/2023 For Stay IA No.527/2023	D Srinivasa Rao Vs Stressed Assets Stabilization Fund & Anr.	Mr. D Srinivasa Rao	Mr. T Ravichandran
23	Comp App (AT) (CH) (Ins) 60/2023 For Stay IA No. 224/2023	Bank of India Vs Jayasree.M Liquidator, M/s Vasan Construction Company Pvt. Ltd. & Anr.	Mr.R Umasuthan	Mr. B Dhanaraj- R1
24	Comp App (AT) (CH) (Ins) No.152/2022 For Stay IA No.357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd	Mr. ML Ganesh	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
25	Comp App (AT) (CH) (Ins) No.154/2022 For Stay IA No. 360/2022	WITH Canara Bank Vs. Vijaya Durga Green Fields Pvt Ltd	Mr. ML Ganesh	Ms. Mano Ranjani R2
26	Comp App (AT) (CH) (Ins) No.12/2022	M/s. Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd.	Ms. Revathi Manivannan	Mr. Thirumavalavan
27	Comp App (AT) (CH) No.46/2021 To dispense with IA No. 551/2021 To implead IA No. 150/2022	M/s. Espin Infosystem Private Ltd Vs The Registrar of Companies & Anr.	Mr. P Thangaraj	Mr. Raj Kumar Jhabakh

28	Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Exemption IA No. 700/2021 For Directions IA No. 86/2023	DRS Logistics Pvt. Ltd. & 4 Ors Vs. Anjani Kumar Agarwal & 10 Ors WITH	Mr. T.K. Bhaskar	Mr. Rajesh Ranjan- R1-R6 Mr. Kushagra Pandit- R7, R8 & R10, R11
29	Comp App (AT) (CH) No.1/2022 For Direction IA No.192/2022	Anjani Kumar Agarwal & 5 Ors Vs DRS Logistics Pvt. Ltd. & 10 Ors.	Mr. Anant Merathia	Mr. T.K. Bhaskar- R3 Mr. Kushagra Pandit- R4, R5, R8 & R10 Ms. Kriti Mewar- R1, R2, R7 & R11

2.00 P.M
(Virtual Mode)

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30	Comp App (AT) (CH) (Ins) No.94/2022 For Stay IA No. 220/2022	Giriaj Enterprises Vs Regen Powertech Pvt. Ltd & 2 Ors WITH	M/s Viruksham Legal	Mr.AG Sathyanarayana - R1,R2 Ms. Shanmitha R3
31	Comp App (AT) (CH) (Ins) No. 114/2022 For Stay IA No. 269/2022 To Dispense with IA No. 270/2022 To implead IA No. 526/2022	Gail (India) Limited Vs Mr. Ebenzer Inbaraj RP, Regen Powertech P Ltd WITH	M/s Giridhar & Sai	Mr.AG. Sathyanaryana
32	Comp App (AT) (CH) (Ins) No. 118/2022 For Stay IA No. 280/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Pvt Ltd & 2 Ors WITH	Mr. Shri Venkatesh	Mr. AG Sathyanaryana - R1 Mr. Vipin WarriarR2
33	Comp App (AT) (CH) (Ins) No. 72/2022 For Stay IA No. 152/2022	Regen Infrastructure and Services P Ltd Vs Regen Powertech Pvt Ltd & 2 Ors WITH	Mr. B. Dhanaraj Ms. K. Parvathi	Mr.AG Sathyanarayana - R1, R2 Ms. Shanmitha R3
34	Comp App (AT) (CH) (Ins) No. 79/2022 For Stay IA No. 160/2022 For Urgent Hearing IA No. 161/2022 To implead IA No. 223/2022 & 28/2023	Asset Reconstruction Company (I) Ltd. Vs Ebnezar Inbaraj RP of Regen Powertech Pvt. Ltd.	Mr. VV Sivakumar	Mr.AG Sathyanarayana - R1 M/s RRG & Associates- R2 Ms. Shanmitha R3

	To Vacate IA No. 246 /2022	WITH		
35	Comp App (AT) (CH) (Ins) No 186/2022 For Urgent Hearing IA No. 429/2022 For Stay IA No. 430/2022 To Implead IA No. 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj	Mr. VV Sivakumar	Mr. AG Sathyanarayana
36	Comp App (AT) (CH) (Ins) No.93/2022 For Stay IA No.215/2022	L&T Infra Investments Partners Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. Cibi Vishnu	Mr. AG Sathyanarayana -R1 Ms. Shanmitha- R3
37	Comp App (AT) (CH) (Ins) No. 131/2022 For Stay IA No. 311/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. & Anr	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Mr. B. Dhanaraj-R2
38	Comp App (AT) (CH) (Ins) No. 132/2022 For Stay IA No. 312/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd.	Mr. Cibi Vishnu	Mr.AG Sathyanarayana

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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